

DEPARTMENT OF SPACE (GROUP 'A' POSTS) RECRUITMENT RULES, 1999

CONTENTS

1. Short title and commencement
2. Number of posts, classification and scales of pay
3. Method of recruitment, Age limit, qualifications etc
4. Disqualification
5. Power to relax
6. Saving

SCHEDULE 1 :- SCHEDULE

DEPARTMENT OF SPACE (GROUP 'A' POSTS) RECRUITMENT RULES, 1999

¹ Received the assent of the President New Delhi, the 22nd September, 1999 on G.S.R. 330, and published in the Gazette of India, No. 41, Part II, Sub-section (i) of Section 3, dated October 9, 1999. G.S.R. 330.-In exercise of the powers conferred by the proviso to Article 309 of the Constitution and in supersession of the Department of Space (Group 'A' Posts) Recruitment Rules, 1991, except respects things done or omitted to be done before such supersession the President hereby makes the following rules regulating the method of recruitment to Group 'A' posts in the Department of Space, namely:-

1. Short title and commencement :-

These rules may be called the Department of Space (Group 'A' posts) Recruitment Rules, 1999.

2. Number of posts, classification and scales of pay :-

The number of the said posts, their classification and the scales of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, Age limit, qualifications etc :-

The method of recruitment, age limit, qualifications and other matters relating to the said posts shall be as specified in columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living;of

(b) who, having a spouse living has entered into or contracted a marriage with any person, shall be eligible for appointment to any of the said posts:

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order and for reasons to be recorded in writing relax any of the provisions of these rules with respect to any-class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions, required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex- Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

SCHEDULE

Name of the Post	Number of Posts	Classification	Scale of Pay	Whether selection or non-selection post
1	2	3	4	5
(a) Controller, Vikram	4* (1999)	General Central Service Group	Rs. 18400-500-22400	Selection
Sarabhai Space Centre	*Subject to variation	*A' (Gazetted)		by merit
(b) Controller, SHAR Centre	dependent			

(c) Controller, Space	on work-			
Applications Centre	load			
(d) Controller, ISRO				
Statelite Centre				